

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTIFICATION**

Dated, Shillong the 29th October, 2026

No. HCM. II/96/2026/Comp/3729: For the effective implementation of the Standard Operating Procedure (SOP) governing the operation and utilisation of the Mobile e-Sewa Kendra Vans, and with a view to ensuring seamless coordination among the stakeholders, systematic deployment of the Vans, and regular monitoring of the services provided through these facilities, the Hon'ble Computer Committee is pleased to nominate Smti Artyksiar Mary Kharbuki, Manager (IT), as the Nodal Officer for the supervision, coordination, implementation and monitoring of the Mobile e-Sewa Kendra facilities.


REGISTRAR GENERAL

Memo No HCM.II/96/2026/COMP/3729A

Dated 29th October, 2026

Copy to:-

- i. Registrar cum PPS to Hon'ble Chief Justice for favour of her Ladyship's kind information.
- ii. P.S to Hon'ble Mr Justice H S Thangkhiew, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
- iii. P.S to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
- iv. P.S to Hon'ble Mr Justice B Bhattacharjee, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
- v. Member Secretary, Meghalaya State Legal Services Authority
- vi. All District & Sessions Judge
- vii. Registrar (Admin), High Court of Meghalaya
- viii. Secretary, High Court Legal Services Committee & High Court Mediation Committee
- ix. Secretary, DLSA of all Districts
- x. Assistant Registrar (Establishment), High Court of Meghalaya

- xi. System Analyst, High Court of Meghalaya for uploading the same in the Official Website of the Registry.
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